HIGH COURT OF JAMMU & KASHMIR AND LADAKH (Office of the Registrar General at Jammu)

Subject:- Reconstitution of Hon'ble Judges Committees.

ORDER

No: 1799 of 2025/RG Dated: 04 .12.2025

In partial modification to High Court Order No. 1762 of 2025/RG dated 29.11.2025, Registrar Rules, High Court of J&K and Ladakh is now nominated as the Presenting Officer to the following Hon'ble Committees instead of Presenting Officer(s) as stated against each:-

Name of the Hon'ble Committee	Existing Presenting Officer
Hon'ble Committee to monitor the progress of the cases pending before the Supreme court of India in which High Court of J&K and Ladakh is a party (Committee No. 33).	Registrar Vigilance, High Court of J&K and Ladakh.
Hon'ble Litigation Committee (Committee No. 54).	Registrar/ Additional Registrar, (Legal Section), Jammu/Srinagar.

By Order.

Registrar General Dated:- 04 .12.2025

No:- 75454. \$50/RG/GS

Copy of the above forwarded to:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
- 2. Secretary to Hon'ble Mr./Mrs. Justice for kind information of their Lordships.

3. Director, J&K Judicial Academy, Jammu;

- 4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
- 5. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu

6. Registrar Rules, High Court of J&K and Ladakh, Jammu;

- 7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
- 8. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
- 9. CPC e-Courts, High Court of J&K and Ladakh, Jammu:
- 10. Director Finance, High Court of J&K and Ladakh, Jammu;
- 11. Joint Registrar, Legal Section, High Court of J&K and Ladakh, Jammu; for information.
- 12. Incharge NIC, High Court of J&K and Ladakh, Jammu for information and with the request to upload the same on the High Court website.
- 13. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.

14. Order File.